

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION

Dated Shillong, the 24<sup>th</sup> May, 2022

No. LJ(B).69/2012/62 -- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint the following persons as the Executive Magistrates within East Jaintia Hills District, Khliehriat as per respective jurisdiction indicated below with immediate effect and until further order –

Sl.No.	Name & Designation	Jurisdiction
1.	Shri Riwanki Pyrtuh, Block Development Officer, Saipung C&RD Block.	Dima Hasao Border.
2.	Shri K. Iangjuh, Border Area Development Officer, East Jaintia Hills District.	International Border of Bangladesh.
3.	Smti F.M. Pala, Functional Manager, DCIC, East Jaintia Hills District.	International Border of Bangladesh.
4.	Shri S.R. Shullai, Range Forest Officer (Territorial), Umkiang	Cachar, Assam border and International Border.

Sd/-  
(Shri C.V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

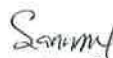
Memo No. LJ(B).69/2012/62-D,

Dated Shillong, the 24<sup>th</sup> May, 2022

Copy to :-

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/CON.52/DET/NGT/Duty/2019/Pt.II/142, dt. 11.4.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officers concerned.
5. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department